

(2)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


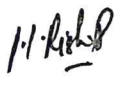
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/381/ (IB)/2017  
NAME OF THE PETITIONER(S) : LAFARGE INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTIONS AND INDUS LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. Vidya & B. Shubhalingam For M/s. King & Partridge.	Counsel for Petitioner	
2.	P. J. RISHIKESH	Counsel for Respondent	

**ORDER**

Counsel for petitioner present and filed an affidavit in view of the order passed on 9.6.2017. Counsel for respondent present and submitted that he intends to settle the matter with the petitioner. He sought time to file a memo giving the schedule of payments. Time enlarged at request. Counsel for respondents is directed to give a copy of the proposal for settlement and schedule of payment in advance to the other side to enable them to reply on the next date of hearing. Put up on 06.07.2017 at 2.30 P.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)